



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,13th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WA/121/2024</a> FIXED	DIBYAJYOTI BORAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
2	<a href="#">WA/221/2024</a> FIXED	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2074/2024</a> in <a href="#">WA/221/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
3	<a href="#">WP(C)/2596/2024</a> FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
4	<b>WITH</b> <a href="#">WP(C)/2163/2024</a>	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
5	<b>WITH</b> <a href="#">WP(C)/2911/2024</a>	MUZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
6	<a href="#">WP(C)/7886/2015</a>	UMESH TAMULI and 176 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR. R K D CHOUDHURY MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM

7	<a href="#">WP(C)/1707/2021</a> FIXED	DHANAPATI LAHKAR AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
8	<a href="#">WP(C)/3045/2021</a> FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1559/2021</a> <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
9	<a href="#">WP(C)/2066/2019</a>	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2021</a> <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2021</a> <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
10	<a href="#">WA/327/2022</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
11	<a href="#">WP(C)/1203/2022</a>	SABITA PHUKAN MAJUMDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) MR D SAIKIA, AG, ASSAM
12	<a href="#">WP(C)/2495/2022</a> FIXED	LUCY SAWKMIE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
13	<a href="#">WA/330/2023</a> CAVT. NO.07352/023,	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2484/2023</a> <b>in</b> WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2633/2023</a> <b>in</b> WA/330/2023	GIRIN DEKA AND ANR. <b>Versus</b> THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA

14	<a href="#">WA/336/2023</a> CAVT. NO.06772/023, FIXED	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
15	<a href="#">WA/418/2023</a>	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT <b>Versus</b> ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/124/2024</a> in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT <b>Versus</b> ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
16	<b>WITH</b> <a href="#">WP(C)/4338/2019</a>	RAMENDRA DEKA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
17	<b>WITH</b> <a href="#">WP(C)/6916/2019</a>	DIPANKAR CHANDA AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
18	<a href="#">WP(C)/6504/2023</a>	BABY RABHA (BABY RAVA), <b>Versus</b> THE CENTRAL ADMINISTRATIVE TRIBUNAL AND 9 ORS	MR. S NATH MR. N G KUNDU MR S BANERJEE	MS. B SARMA (C.G.C., R2-R10) DY.S.G.I. SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4393/2022</a> PART-HEARD, FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
2	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
3	<a href="#">WP(C)/6330/2022</a> PART-HEARD, FIXED	DR. BHUPEN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
4	<a href="#">WP(C)/5498/2021</a> FIXED	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
5	<a href="#">WP(C)/3898/2022</a> FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
6	<a href="#">WP(C)/5509/2022</a> FIXED	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE

7	<a href="#">WP(C)/6197/2022</a> B/O	ACHALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MRS P RAI MR H BEZBARUA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
8	<a href="#">WP(C)/2838/2023</a> FIXED	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
9	<a href="#">WP(C)/2865/2023</a> FIXED	DULAL KRISHNA BHATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
10	<a href="#">WP(C)/4605/2023</a> FIXED	DIPIKA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
11	<a href="#">WP(C)/6975/2023</a> FIXED	SHIKSHA VALLEY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
12	<a href="#">I.A.(Civil)/734/2024</a> FIXED in WP(C)/194/2022 <b>WITH</b> <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS  MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH  MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU   SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
13	<a href="#">WP(C)/2523/2024</a> FIXED	DR. PRADIP CHANDRA DEKA <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
14	<a href="#">WP(C)/2884/2024</a> FIXED	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
15	<a href="#">WP(C)/1941/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1811/2024</a> in WP(C)/1941/2024	THE GOVERNING BODY OF KHERAJKHAT COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  DR. KALPANA GOSWAMI, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR  MR. S P SHARMA	SC, HIGHER EDU   SC, HIGHER EDU
<b>ORDERS</b>				
16	<a href="#">WP(C)/2881/2022</a> B/O	HARUN AL RASHID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR Z HUSSAIN MS B B AHMED	MR. T J MAHANTA (R-5) MR. B RAHMAN (R-5) MR A SHARMA (R-4) SC, SEC. EDU.
17	<a href="#">Review.Pet./116/2023</a> FIXED, WITH WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
18	<a href="#">WP(C)/4580/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3017/2023</a> in WP(C)/4580/2023	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  JAHANGIR SHEIKH, <b>Versus</b> MONOWAR HUSSAIN AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR  MR. A DEKA MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.  MR. I H SAIKIA SC, SEC. EDU.

19	<a href="#">WP(C)/469/2024</a> FIXED	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
20	<a href="#">WP(C)/1186/2024</a> B/O	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
21	<a href="#">I.A.(Civil)/1290/2024</a> FIXED in <a href="#">WP(C)/5966/2021</a> <b>WITH</b> <a href="#">WP(C)/5966/2021</a>	PRINCIPAI AND ANR <b>Versus</b> DR. NIRMALA DEVI AND 3 ORS  DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA  MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	MR D MAHANTA SC, EDU  SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY N GAUTAM MS N NEWME
22	<a href="#">I.A.(Civil)/2345/2024</a> FIXED in <a href="#">WP(C)/3116/2024</a> <b>WITH</b> <a href="#">WP(C)/3116/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA  MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.  GA, ASSAM SC, SEC. EDU.
<b>HEARING</b>				
23	<a href="#">WP(C)/5044/2017</a>	RAKHAL CHANDRA DEB <b>Versus</b> THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
24	<a href="#">WP(C)/6435/2017</a>	MAHENDRA NATH MAHANTA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
25	<b>WITH</b> <a href="#">WP(C)/2516/2018</a>	PURNANANDA CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
26	<a href="#">WP(C)/2177/2021</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1070/2021</a> in <a href="#">WP(C)/2177/2021</a>  <b>WITH</b> <a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA  MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)  SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
27	<a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
28	<a href="#">WP(C)/3485/2021</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1642/2022</a> in <a href="#">WP(C)/3485/2021</a>	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS  VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA  MS. D GHOSH MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN  MR H DAS (R-2) SC, IITG
29	<a href="#">WP(C)/187/2022</a>	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

30	<a href="#">WP(C)/7621/2022</a> B/O	BIJU DEVI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	<b>WITH</b>			
31	<a href="#">WP(C)/7613/2022</a>	ISMAIL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b>			
32	<a href="#">WP(C)/7615/2022</a>	ANJAN KUMAR NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b>			
33	<a href="#">WP(C)/7655/2022</a>	SURUT ZAMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b>			
34	<a href="#">WP(C)/7686/2022</a>	ABDUL GANI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	<b>WITH</b>			
35	<a href="#">WP(C)/7871/2022</a>	FARUK KHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./339/2018</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI REETOO KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
2	<a href="#">Crl.Rev.P./484/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LONGSON RONGHANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	<a href="#">Crl.Pet./1378/2023</a> WITH LCR(SCANNED COPY), FIXED	RAMJI CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
4	<a href="#">Crl.Pet./194/2024</a> CRL.REV.P 561/2023(D/O), WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-1) MS. M K BROWN, AMICUS CURIAE (R-2) PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">Crl.L.P./22/2021</a> (AS FIRST ITEM), WITH LCR 3 FILES(SCANNED COPY), FIXED in CrI.A./8589/2021 <b>WITH</b> <a href="#">Crl.A./8589/2021</a> (Filing Number)	UNION OF INDIA <b>Versus</b> TAPAN TALUKDAR	MR. B K DAS	
6	<a href="#">Crl.Pet./110/2020</a> WITH LCR 2 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/464/2024</a> in CrI.Pet./110/2020	UNION OF INDIA <b>Versus</b> TAPAN TALUKDAR E	MR. B K DAS	
6	<a href="#">Crl.Pet./110/2020</a> WITH LCR 2 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/464/2024</a> in CrI.Pet./110/2020	SMTI MAKANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM
7	<a href="#">Crl.Rev.P./395/2023</a> FIXED	SMTI MAKANI BARMAN, <b>Versus</b> THE STATE OF ASSAM AND ANR. AMIT KHEMKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DAS MR. A DAS MR M GARODIA MS R DAS	PP, ASSAM MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM



8	<a href="#">Crl.A./478/2023</a> Q Y 9 M 12 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1268/2023</a> <b>in</b> Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
9	<a href="#">I.A.(Crl.)/790/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./322/2023	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
10	<a href="#">Crl.A./90/2024</a> WITH LCR 5 FILES, FIXED	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/305/2024</a> <b>in</b> Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
11	<a href="#">I.A.(Crl.)/190/2024</a> WITH LCR 8 FILES, FIXED <b>in</b> Crl.A./54/2024	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./54/2024</a>	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
12	<a href="#">Crl.Pet./201/2024</a> WITH LCR 1 FILE(SCANNED COPY)	PRITAM SAWASHI <b>Versus</b> PRIYANKA GORAIT AND ANR	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
13	<a href="#">I.A.(Crl.)/229/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> Crl.A./62/2024	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
14	<a href="#">Crl.Pet./730/2024</a> WITH LCR 1 FILE(SCANNED COPY),FIXED	ANUJ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MS. C SHARMA MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
<b>HEARING</b>				
15	<a href="#">Crl.Rev.P./60/2011</a> PART-HEARD, LCR 3 FILES, FIXED	BHUPEN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA

16	<a href="#">Crl.Rev.P./138/2021</a> PART-HEARD, LCR 6 FILES, FIXED	SAHARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/507/2024</a> <b>in</b> Crl.Rev.P./138/2021	SAHARUDDIN ALI, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM
17	<a href="#">Crl.Rev.P./103/2011</a> FIXED	BIJOY CHEMARIA <b>Versus</b> ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
18	<a href="#">Crl.Rev.P./108/2011</a> WITH LCR 3 FILES, FIXED	PUTUL DUTTA <b>Versus</b> SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
19	<a href="#">Crl.A./168/2011</a> WITH LCR 4 FILES	SHAM @ SHYAM DAS <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
20	<a href="#">Crl.A./51/2012</a> WITH LCR 6 FILES	TANURAM PEGU <b>Versus</b> STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
21	<a href="#">Crl.A./150/2012</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	RAHAM ALI and ANR <b>Versus</b> THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
22	<a href="#">Crl.A./168/2012</a> WITH LCR 2 FILES	JAGYANANDA GOGOI <b>Versus</b> DEEP HANDIQUE	MR.DEBEN SAIKIA	MR.K K PARASAR MR.P SHARMA PP, ASSAM MR.B CHETRI
23	<a href="#">Crl.A./204/2012</a> WITH LCR 3 FILES	RAM CHANDRA DOLEY <b>Versus</b> THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
24	<a href="#">Crl.A./265/2012</a> WITH LCR 4 FILES, P.B.-1	RATUL DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
25	<a href="#">Crl.A./133/2013</a> WITH LCR 7 FILES, P.B.-1, FIXED	MAHARAM ALI <b>Versus</b> STATE OF ASSAM	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MS. K M SAIKIA MR.S BURAGOHAIN	PP, ASSAM
26	<a href="#">Crl.Pet./407/2013</a>	RANADHIR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
27	<a href="#">Crl.Pet./412/2013</a>	KUMAR PAPPU SINGH and ANR <b>Versus</b> MD HASHMAT ALI		MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA
28	<a href="#">Crl.Pet./432/2013</a>	BHASKAR JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR. J R LASKAR	MR.D R SAIKIA PP, ASSAM MS.P M BARUAH MS.M MAHANTA
29	<a href="#">Crl.Pet./444/2013</a>	SANTOSH CHOUDHURY <b>Versus</b> DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
30	<a href="#">Crl.Pet./454/2013</a> WITH LCR 1 FILE	THANESWAR BORO and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR	MS.P BORA MR.K N KALITA MSJ BHUYAN MR.A K DAS	MR.N ANAND MR.U K BARMAN MR.H ALI MR.V N UPADHYAY PP, ASSAM MR.S KURMI

31	<a href="#">Crl.A./240/2022</a> 1 Y 11 M 15 D :WITH LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
32	<a href="#">Crl.Rev.P./550/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MANOJ SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
33	<a href="#">Crl.Pet./1239/2022</a> B/O	MAHESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
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14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3680/2024</a> FIXED	KAMAL SING BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, P W D
2	<b>WITH</b> <a href="#">WP(C)/3144/2024</a>	ANSUMWI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, WATER RESOURCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">Cont.Cas(C)/700/2022</a> FIXED	HAFIZUR RAHMAN <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2596/2023</a> in Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR	
<b>ADMISSION</b>				
4	<a href="#">WP(C)/696/2024</a> B/O	M/S PAWAN PRINT HOUSE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
5	<a href="#">WP(C)/883/2024</a> B/O	M/S TAMULI PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
6	<a href="#">WP(C)/1043/2024</a> B/O	SAHIL AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A ALAM SC, P W D
7	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI ( for R/p No. 1 to 4 )
8	<a href="#">WP(C)/1071/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)

9	<a href="#">WP(C)/1681/2024</a> FIXED	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/2229/2024</a> in WP(C)/1681/2024	HEMANTA GOGOI AND ANR <b>Versus</b> SIMANTA GOGOI AND 5 ORS	MR. B D CHOWDHURY MR A SAIKIA	MR G PEGU SC, EXCISE DEPTT.
		<b>ORDERS</b>		
10	<a href="#">WP(C)/3147/2024</a> FIXED	ANSUMWI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, PWD
		<b>HEARING</b>		
11	<a href="#">WP(C)/4814/2014</a> WITH LCR	RAJU BHUNIJ, SECY., REP. BY ASSAM SANGRAMEE CHAH SRAMIK SANGHA <b>Versus</b> MANAGEMENT NOLONI TEA ESTATE, M/S. CINNAMARA ROLLER FLOUR MILLS	MR.A DASGUPTA MR.B DAS MS.B DAS	MR P KATAKI MR R CHAKRAVORTY MS. R. ENGJAIPIS RABHA
12	<a href="#">WP(C)/2092/2017</a> FIXED, WITH LCR	THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS. <b>Versus</b>	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
13	<a href="#">WP(C)/4120/2017</a> FIXED	SILVER DROP FOOD and BEVERAGES P LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/4113/2017</a>	M/S. SAKSHI AGRO BEVERAGE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
15	<a href="#">WP(C)/2086/2020</a> FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2021</a> in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
16	<b>WITH</b> <a href="#">WP(C)/8150/2017</a>	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
17	<a href="#">I.A.(Civil)/2689/2022</a> FIXED in WP(C)/4811/2022 <b>WITH</b> <a href="#">WP(C)/4811/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	<b>WITH</b> <a href="#">WP(C)/4030/2022</a>	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
18	<b>WITH</b> <a href="#">WP(C)/4030/2022</a>	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
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17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">W.P.(CrI.)/22/2024</a> FIXED	MD. KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MS M SARMA	GA, ASSAM
<b>HEARING</b>				
2	<a href="#">WP(C)/5317/2017</a> FIXED, WITH LCR	ROFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
3	<a href="#">WP(C)/5505/2017</a> WITH LCR	KAIJUDDIN SK. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
4	<a href="#">WP(C)/5517/2017</a> WITH LCR	ROFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.Z HUSSAIN MRSB B AHMED	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/5836/2017</a> WITH LCR	HAISUDDIN ALI @ HAIS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.N BARUAH	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/5883/2017</a> WITH LCR	KUTUB ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MD.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/5914/2017</a> WITH LCR	ASHA RANI DEY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N DEKA MR. A CHAMUAH MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/5927/2017</a> WITH LCR	AYNAL HAQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R2,3 & 4) ASSTT.S.G.I.(R1)
9	<a href="#">WP(C)/314/2020</a> WITH LCR	RUSTOM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	<a href="#">CrI.A./204/2022</a> 2 Y 2 M 9 D.;FIXED, WITH LCR 5 FILES, P.B.-2	BRAJESWAR BORDOLOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM

11 **WITH**  
I.A.(CrI.)/603/2024  
in I.A.(CrI.)/603/2024

BRAJESWAR BORDOLOI  
**Versus**  
THE STATE OF ASSAM AND ANR

MR D K BHATTACHARYYA PP, ASSAM  
MR A ATREYA

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5458/2015</a>	LOKEN SAIKIA @ LOKEN CH. SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR.Y S MANNAN MR.G RAHUL SC, P W D
2	<a href="#">WP(C)/6122/2015</a>	ASSAM SPECIAL POLICE OFFICERS WELFARE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR.B K BHATTACHARJEE MR.D BARMAN MR.K LAHKAR MR.R MAZUMDAR MRN J DAS MR.N MAHAJAN MR.D DEKA	MR.C BARUAH GA, ASSAM C.G.C. C.G.C. MR. B SARMA ASSTT.S.G.I.
3	<a href="#">WP(C)/6293/2015</a>	MR. BINU D, <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
<b>MOTION</b>				
4	<a href="#">WP(C)/3385/2024</a> FIXED	GITANJALI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY MR. R BARTHAKUR	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
5	<a href="#">WP(C)/5411/2021</a> FIXED	RAVI RANJAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
6	<a href="#">WP(C)/6774/2022</a> CAVT. NO.11882/022, FIXED, WITH CAVT. 1188/2022	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
7	<a href="#">WP(C)/2933/2024</a> FIXED	RAMUDGAR YADAV <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R- 2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I

**HEARING**

8	<a href="#">WP(C)/990/2016</a> WITH WP(C)/2428/2017(D/O)	RANTU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	SC, FOREST
	<b>WITH</b>			
9	<a href="#">WP(C)/557/2016</a>	BISWAJIT BORAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRM R ADHIKARI MR.P N SHARMA MS.N DAIMARI	SC, FOREST MR. P K BORAH
10	<a href="#">WP(C)/1423/2017</a> FIXED	JANAKI CHAKRAVARTY and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
	<b>WITH</b>			
11	<a href="#">WP(C)/3536/2017</a>	ROHINI KUMAR SARKAR and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
12	<a href="#">WP(C)/2491/2017</a> FIXED	MUKUL KUMAR BORAH <b>Versus</b> THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR.A J GHOSH(R- 1&2)
13	<a href="#">WP(C)/2207/2018</a> FIXED	RAMEN LAL BAISHYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
14	<a href="#">WP(C)/5574/2018</a> FIXED	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
15	<a href="#">WP(C)/8867/2019</a> FIXED	PRANJAL DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
16	<a href="#">WP(C)/4314/2020</a> FIXED	MANOJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
17	<a href="#">WP(C)/2065/2022</a> FIXED	JAYDEEP NANDI <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./48/2018</a> WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	GANESH TANTI <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
2	<a href="#">Crl.A./302/2019</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/665/2019</a> <b>in</b> Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
3	<a href="#">Mat.App./13/2021</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
4	<a href="#">CRL.A(j)/36/2021</a> 5 Y 10 M 27 D :WITH LCR - 6 (SIX) FILES, P.B. - 2	ABHIHUD JAJOWAR <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
5	<a href="#">Mat.App./5/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
6	<a href="#">CRL.A(j)/15/2022</a> 2 Y 10 M 29 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BIRCHA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
7	<a href="#">CRL.A(j)/56/2022</a> 2 Y 5 M 15 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	KRISHNA MALO DAS <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
8	<a href="#">Mat.App./47/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR P KATAKI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH	

9	<b>WITH</b> <a href="#">Mat.App./7/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
10	<b>WITH</b> <a href="#">Mat.App./8/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH
11	<a href="#">Crl.A./135/2023</a> 1 Y 5 M 6 D :WITH LCR - 2 (TWO) FILES, P.B. - 2	JAGADISH BORKAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	MR M J QUADIR (r-2) MS R MAHANTA (r-2) MR S S ISLAM (r-2) MS S AHMED PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">WP(C)/1023/2021</a> PART-HEARD, FIXED	DR BIMAL KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
<b>HEARING</b>				
2	<a href="#">WP(C)/6960/2023</a> PART-HEARD, FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2388/2024</a> B/O	ALOM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
2	<a href="#">Bail Appln./2389/2024</a>	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
3	<a href="#">Bail Appln./2391/2024</a>	SMTI. DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
4	<a href="#">Bail Appln./2392/2024</a>	ABDUL SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	<a href="#">Bail Appln./2393/2024</a>	MURARI KR SAHU <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
6	<a href="#">Bail Appln./2394/2024</a>	MAN BAHADUR MAGAR @ RAJESH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Pet./950/2024</a> FIXED	KAMAL NATH @ KAMAL CH NATH @ ARUP DAS @ ANKU NATH <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
8	<a href="#">Crl.Pet./964/2024</a>	MEHAR ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
9	<a href="#">Crl.Pet./965/2024</a>	MD. IYAD ALI @IYADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MS. A AKHTAR	PP, ASSAM
10	<a href="#">Crl.Pet./966/2024</a>	SURAJIT KUMAR BHAGOWATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM



11	<a href="#">Crl.Pet./967/2024</a>	ABDUL HALIM @ ABDUL HALIM KHAN @ ABDUL HELIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MR. D ZAKARIA	PP, ASSAM
12	<a href="#">Crl.Pet./968/2024</a>	RAMA KANTA BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K SINGHA M DEVI	PP, ASSAM
13	<a href="#">AB/2108/2024</a>	ABDUL HAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
14	<a href="#">AB/2109/2024</a>	SAJJADUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR A K SHARMA	PP, ASSAM
15	<a href="#">AB/2115/2024</a>	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./2108/2024</a> FIXED	ABDUL WAHID BARBHUIYA @ ABDUL WAHID @ PAKHI MIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
17	<a href="#">Bail Appln./2139/2024</a> FIXED	NURUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
18	<a href="#">Bail Appln./2216/2024</a> FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
19	<a href="#">Bail Appln./2231/2024</a> FIXED	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
20	<a href="#">Bail Appln./2247/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
21	<a href="#">Bail Appln./2289/2024</a> FIXED	MRS. SANTANA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>WITH</b>				
22	<a href="#">Bail Appln./2288/2024</a>	PRANAB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/1429/2024</a> FIXED	RESHMINA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
24	<a href="#">AB/1744/2024</a> FIXED	SAHARAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
25	<a href="#">AB/1923/2024</a> FIXED	SHAHIDUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
<b>HEARING</b>				
26	<a href="#">MFA/113/2012</a> PART-HEARD, LCR FILE, FIXED	VIJAYA BARMAN <b>Versus</b> UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH
27	<a href="#">RSA/209/2014</a> CAVT. NO. 639/2014 PART-HEARD, LCR FILE, FIXED	PARESH CH. DAS <b>Versus</b> SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS,	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR. S DEKA MR.D CHOUDHURY MR.B SINHA

28	<a href="#">RFA/88/2016</a> PART-HEARD, WITH LCR, FIXED	ROBINDRA PRASAD DUTTA@ ROBIN DUTTA <b>Versus</b> SRI MRINAL KANTA SARMA	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MS. S CHAKRAVARTY MR.J DEKA MR.M K SHARMA M DUWARAH MR. K SAIKIA MR.G MISHRA MR. R BHUYAN
	<b>WITH</b> <a href="#">I.A.(Civil)/2892/2023</a> in RFA/88/2016	SRI MRINAL KANTA SARMA <b>Versus</b> ROBINDRA PRASAD DUTTA@ ROBIN DUTTA		MS. S CHAKRAVARTY MR. M K CHOUDHURY
29	<a href="#">MACApp./890/2018</a> PART-HEARD, LCR FILE, FIXED	SMTI BHABANI BORO and 2 ORS <b>Versus</b> M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
30	<a href="#">Crl.A./276/2023</a> PART-HEARD, LCR 5 FILES, FIXED	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
31	<a href="#">Crl.Pet./475/2013</a> WITH LCR	KAMRUDDIN AHMED <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
32	<a href="#">Crl.Pet./481/2013</a> WITH LCR 2 FILES	MD. MAFIDUL ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.J ALI	MR.P K DAS(R-2) MR.D BORA(R-2) MR.S DAS MR.D DEKA(R-2) MR.R ALI(R-2) PP, ASSAM MR.M PANDIT MR.H A SARKAR MR.R D LAL
33	<a href="#">Crl.Pet./485/2013</a>	MUSTT TARA BANU and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY PP, ASSAM
34	<a href="#">Crl.Pet./499/2013</a>	MD. SAFIQR RAHMAN and ANR. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
35	<a href="#">Crl.Pet./510/2013</a> WITH LCR 5 FILES	SUJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
36	<a href="#">Crl.Rev.P./159/2017</a> WITH LCR 3 FILES, FIXED	NIRMAL DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORAH-2
	<b>WITH</b> <a href="#">Crl.Rev.P./445/2017</a>	BABUL CH. DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.A KHOUND MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
38	<a href="#">MACApp./396/2017</a> CAVT. NO. 644/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/2638/2017](#)  
in MACApp./396/2017

THE ORIENTAL INSURANCE COMPANY  
LTD

MS.R D MOZUMDAR  
MS.C MOZUMDAR  
MR.S P SHARMA

MR.M TALUKDAR  
FOR CAVEATOR

**Versus**

MUSSTTRUSNA BEGUM LASKAR and 6  
ORS

**STAY MATTERS**

39 [Crl.Pet./285/2019](#)

NUPUR CHANDRA BHUYAN AND 2 ORS.

MR. K N CHOUDHURY

MR. S B RAHMAN

**Versus**

PRANITA KALITA

MR M BEZBARUAH

MR A W AMAN

MR. A LAL

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2378/2024</a>	ABDUL KADIR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Crl.Pet./1228/2019</a> PART-HEARD, WITH LCR, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/3136/2023</a>	HABEJ KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
5	<a href="#">AB/4238/2023</a>	PRANAB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
<b>HEARING</b>				
6	<a href="#">CRL.A(J)/115/2018</a> PART-HEARD, LCR 4 FILES, FIXED	TARUN DAS <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
7	<a href="#">Test.App./3/2022</a> PART-HEARD, WITH LCR, FIXED	SMT. PRATIMA DUTTA <b>Versus</b> SMT. RUPALI BAGRLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
8	<b>WITH</b> <a href="#">CRP(IO)/290/2022</a>	RUPALI BAGRLARY DUTTA <b>Versus</b> SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
9	<a href="#">Crl.A./393/2023</a> O Y 10 M 15 D :PART-HEARD, WITH LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM

	<p><b>WITH</b> <a href="#">I.A.(CrI.)/1026/2023</a> <b>in</b> CrI.A./393/2023</p>	<p>SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.</p>	<p>G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD</p>	<p>PP, ASSAM</p>
10	<p><a href="#">I.A.(CrI.)/836/2023</a> PART-HEARD, WITH LCR 3 FILES, FIXED <b>in</b> CrI.A./330/2023</p> <p><b>WITH</b> <a href="#">CrI.A./330/2023</a></p>	<p>SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.</p>	<p>MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH</p>	<p>PP, ASSAM</p>
11	<p><a href="#">RSA/59/2009</a> WITH LCR, FIXED</p> <p><b>WITH</b> <a href="#">MC/880/2009</a> <b>in</b> RSA/59/2009</p>	<p>SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.</p> <p>SRI TARLOK SINGH and ORS <b>Versus</b> SRI JATINDRA NATH BHARALI</p>	<p>MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH</p> <p>MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN</p>	<p>MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM</p> <p>MR.T J MAHANTA MS.P BHATTACHARYA</p>
12	<p><a href="#">RSA/54/2010</a> WITH LCR</p>	<p>SRI TARLOK SINGH and ORS. <b>Versus</b> SRI JATINDRA NATH BHARALI and ORS.</p> <p>RINA MAZUMDER and 18 ORS, <b>Versus</b> DIPAK KUMAR MAZUMDAR and ORS</p>	<p>MR.K AGARWAL MR.S C KEYAL MR. P NEOG</p> <p>MR. S K GHOSH MR S CHOUDHURY</p>	<p>MR. B BANERJEE MR. S SARMA (r-1,2,4,5) MR. J DEKA (r-1,2,4,5) MR. J LASKAR MR. T K BHUYAN (r-1,2,4,5) MR. A DEY MR. S K DEKA (r-1,2,4,5) MR. C TALUKDAR (4,5)</p>
13	<p><a href="#">MFA/19/2012</a> WITH LCR, FIXED</p> <p><b>WITH</b> <a href="#">MC/682/2012</a> <b>in</b> MFA/19/2012</p>	<p>UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION</p>	<p>MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH</p>	<p>MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI</p>
14	<p><a href="#">MFA/79/2012</a> WITH LCR, FIXED</p> <p><b>WITH</b> <a href="#">MC/2638/2012</a> <b>in</b> MFA/79/2012</p>	<p>UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION</p> <p>NATIONAL INSURANCE CO LTD. <b>Versus</b> ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR</p>	<p>MSB DEVI MR.N K DAS MS.R R BORAH</p> <p>MR. R C PAUL MS.S ROY MS.A DAS</p> <p>MR. R C PAUL MR. R C PAUL MS.A DAS</p>	<p>MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI</p> <p>MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY</p> <p>MR. A K GUPTA</p>
15	<p><a href="#">RSA/110/2013</a> WITH LCR, FIXED</p> <p><b>WITH</b> <a href="#">MC/1383/2013</a> <b>in</b> RSA/110/2013</p>	<p>ALTAB HUSSAIN <b>Versus</b> LAL MAHMUD ANSARI</p> <p>ALTAB HUSSAIN <b>Versus</b> LAL MAHMUD ANSARI</p>	<p>MR. R C PAUL MR. R C PAUL MS.A DAS</p> <p>MR.A B CHOUDHURY MRH HAQUE MR.WISE IMRAN</p> <p>MR.A B CHOUDHURY MR.WISE IMRAN MRH HAQUE</p>	<p>MR.R ALI MR.H A AHMED</p>
16	<p><a href="#">RSA/242/2013</a> WITH LCR</p>	<p>HELENA SAIKIA and 3 ORS. <b>Versus</b> BIRAJ MALLA BARUAH</p>	<p>MR.R ISLAM MS.M DAS MR D N SARMA S K DAS</p>	<p>MR.B C DAS MR.B K SARMA MS.P BORAH MR. P M DEKA MR.S BORTHAKUR</p>

17	<a href="#">RSA/299/2014</a> WITH LCR, B/O	SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM MR.N DHARR-1to5 MR. S P CHOUDHURY (R-2 TO 5) MR .B MALAKAR(R-1to5) MR. T U LASKAR(R-1to5) MS.S DASGUPTA(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)
	<b>WITH</b> <a href="#">MC/3374/2014</a> in RSA/299/2014	SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM
18	<b>WITH</b> <a href="#">RSA/305/2014</a>	KARIMGANJ MUNICIPAL BOARD <b>Versus</b> SMTI KHITI BALA DAS and 13 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.W RAHMAN MS.R CHETRI	MR G N SAHEWALLA (R-14) MR.N DHAR(R-1to5) MR. S P CHOUDHURY (R-2 TO 5) MR. T U LASKARR-1to5 MS.S DASGUPTA(R-1to5) MR.M MALAKAR(R-1to5) MS. S. TODI (R-14) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR H K SARMA (R-14) MS K BHATTACHARYYA MR. S. J. SARKAR (R-2 TO 5)
19	<a href="#">RSA/67/2016</a> WITH LCR	SRI KANDARPA KALITA <b>Versus</b> SMT REENA HAZARIKA CHUTIA	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	MR.R SARMA MS.N GOSWAMI MR.H DEKA MR.S DEY
20	<a href="#">RSA/244/2018</a> WITH LCR, FIXED	MD KASHEM ALI AND ANR <b>Versus</b> LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
21	<a href="#">RSA/328/2018</a> WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
22	<b>WITH</b> <a href="#">RSA/318/2018</a>	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
23	<a href="#">MACApp./299/2019</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A KABRA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN
	<b>WITH</b> <a href="#">I.A.(Civil)/1757/2019</a> in MACApp./299/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/808/2021</a> FIXED	UTTAM KUMAR SARDA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-5 to 11) MS. S JAHAN (R-7,9,11) MR B PRASAD (r-2) MR B PRASAD (r-2) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-5 to 11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
2	<a href="#">WP(C)/8024/2022</a> FIXED	DIVYANA A LAHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
3	<a href="#">WP(C)/1476/2024</a> FIXED	AYUB UDDIN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
4	<a href="#">WP(C)/3046/2024</a> FIXED	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)
<b>ORDERS</b>				
5	<a href="#">CRP(IO)/188/2023</a> PART-HEARD, FIXED	THE UNITED INDIA INSURANCE CO LTD. <b>Versus</b> ARATI RABHA	MR. S SAHU MR A N DAS	
6	<a href="#">I.A.(Civil)/2158/2024</a> FIXED in WP(C)/819/2024	ABDUR SOBUR SK <b>Versus</b> TARA MIAH AND 5 ORS	MS. N NASRIN MR. A WAHAB	SC, CO OP MR R ISLAM



	<b>WITH</b> <a href="#">WP(C)/819/2024</a>	TARA MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP MS. N NASRIN(R-6) MR. A WAHAB(R-6)
7	<b>WITH</b> <a href="#">WP(C)/2279/2024</a>	MIRA KHATUN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM MS. A HUSSAIN (R7) MR R ISLAM (R7)
<b>HEARING</b>				
8	<a href="#">WP(C)/3715/2020</a> PART-HEARD, FIXED	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3377/2022</a> in <a href="#">WP(C)/3715/2020</a>	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
9	<b>WITH</b> <a href="#">WP(C)/1361/2022</a>	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3373/2022</a> in <a href="#">WP(C)/1361/2022</a>	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
10	<b>WITH</b> <a href="#">WP(C)/2931/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, REVENUE
11	<b>WITH</b> <a href="#">WP(C)/7258/2022</a>	SUNIL RAJAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
12	<b>WITH</b> <a href="#">WP(C)/7381/2022</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
13	<b>WITH</b> <a href="#">WP(C)/7382/2022</a>	SHAIL DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
14	<b>WITH</b> <a href="#">WP(C)/7383/2022</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
15	<b>WITH</b> <a href="#">WP(C)/7384/2022</a>	FIROZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE

16	<b>WITH</b> <a href="#">WP(C)/7389/2022</a>	H. KHELENDRAJEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
17	<b>WITH</b> <a href="#">WP(C)/7399/2022</a>	DINESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
18	<b>WITH</b> <a href="#">WP(C)/7510/2022</a>	JAY PRAKASH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	<b>WITH</b> <a href="#">WP(C)/7517/2022</a>	BHUMIKA PATHAK MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
20	<b>WITH</b> <a href="#">WP(C)/7580/2022</a>	ABHIJIT SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
21	<b>WITH</b> <a href="#">WP(C)/7618/2022</a>	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/7622/2022</a>	MRINAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
23	<b>WITH</b> <a href="#">WP(C)/7698/2022</a>	MAYA RANI BANIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/7736/2022</a>	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/7804/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WP(C)/7815/2022</a>	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/7816/2022</a>	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
28	<b>WITH</b> <a href="#">WP(C)/7818/2022</a>	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/7823/2022</a>	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/7831/2022</a>	KAILASH MAHASETH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
31	<b>WITH</b> <a href="#">WP(C)/7848/2022</a>	POTIRAM CHOUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE

32	<b>WITH</b> <a href="#">WP(C)/7858/2022</a>	PANCHAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
33	<b>WITH</b> <a href="#">WP(C)/7870/2022</a>	POTSHANGBAM KHONI CHAOBA MEETEI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
34	<b>WITH</b> <a href="#">WP(C)/7948/2022</a>	ILLA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
35	<b>WITH</b> <a href="#">WP(C)/7949/2022</a>	SAKHI DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
36	<b>WITH</b> <a href="#">WP(C)/7953/2022</a>	RAMKRISHNA SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
37	<b>WITH</b> <a href="#">WP(C)/7970/2022</a>	AJOY SHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
38	<b>WITH</b> <a href="#">WP(C)/7976/2022</a>	SAROJ DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
39	<b>WITH</b> <a href="#">WP(C)/8308/2022</a>	JAWAHAR PURBEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
40	<b>WITH</b> <a href="#">WP(C)/186/2023</a>	ARUN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
41	<b>WITH</b> <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3016/2023</a> in <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
42	<b>WITH</b> <a href="#">WP(C)/922/2023</a>	BAKUL GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
43	<b>WITH</b> <a href="#">WP(C)/1006/2023</a>	SMTI. NILIMA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
44	<b>WITH</b> <a href="#">WP(C)/5880/2023</a>	RINKU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
45	<b>WITH</b> <a href="#">WP(C)/5959/2023</a>	INDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
46	<b>WITH</b> <a href="#">WP(C)/2148/2024</a>	H KHELENDRAJEET SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE

47	<b>WITH</b> <a href="#">WP(C)/2174/2024</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
48	<a href="#">WP(C)/5616/2020</a> PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2051/2024</a> in <a href="#">WP(C)/5616/2020</a>	NIZ SINDURI GHOPA BHUMI SANGRAKSAN COMMITTEE <b>Versus</b> ARUN SARMA AN16 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. B D DEKA SC, REVENUE
49	<a href="#">WP(C)/6303/2013</a> FIXED	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
50	<a href="#">WP(C)/7241/2013</a> FIXED, PERSONAL APPEARANCE THROUGH VIDEO CONFERENCING AT 10:30 AM	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	<b>WITH</b> <a href="#">MC/833/2015</a> in <a href="#">WP(C)/7241/2013</a>	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
51	<a href="#">WP(C)/6888/2022</a> FIXED	RAJ SINGHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.
52	<a href="#">WP(C)/5677/2023</a> FIXED	CHAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA
2)	MR S SARMA
3)	MS. N M DEKA
4)	MS B R A SULTANA
5)	MR. V K CHOPRA
6)	MR. R C DAS
7)	MS. B CHOWDHURY
8)	MR D K DAS
9)	MRS M D CHOWDHURY
10)	MRS. U CHAKRABORTY
11)	MR. B K JAIN
12)	MR H MAURYA
13)	MR. B CHOWDHURY
14)	MR H BARUAH
15)	MR R GOENKA
16)	MS. A BHATTACHARYYA
17)	MR. S K SAHARIAH
18)	MR. M H RAJBARBHUIYAN

06-05-2024	To	30-08-2024
16-07-2024	To	15-09-2024
17-07-2024	To	20-12-2024
26-07-2024	To	15-08-2024
14-08-2024	To	16-08-2024
01-08-2024	To	16-08-2024
07-08-2024	To	16-08-2024
12-08-2024	To	16-08-2024
06-08-2024	To	14-08-2024
08-08-2024	To	22-08-2024
09-08-2024	To	16-08-2024
09-08-2024	To	16-08-2024
08-08-2024	To	17-08-2024
07-08-2024	To	14-08-2024
07-08-2024	To	23-08-2024
12-08-2024	To	30-08-2024
09-08-2024	To	22-08-2024
09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2384/2024</a>	NANDU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
2	<a href="#">Bail Appln./2390/2024</a>	SAIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	<a href="#">Bail Appln./2395/2024</a>	BIPUL DEORI <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
4	<a href="#">Bail Appln./2396/2024</a>	SATYA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
5	<a href="#">Bail Appln./2397/2024</a>	FAJAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Rev.P./302/2024</a>	BIJU MAJHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/725/2024</a> <b>in</b> <a href="#">Crl.Rev.P./302/2024</a>	BIJU MAJHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
7	<a href="#">Crl.Rev.P./303/2024</a>	ANURUPA CHALIHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G Z AHMED MR H K BARUAH MR S A REEYAZ	PP, ASSAM
8	<a href="#">Crl.Rev.P./304/2024</a>	ADITYA DUTTA <b>Versus</b> MOUSUMI DUTTA	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
9	<a href="#">Crl.Pet./958/2024</a>	KUTUB UDDIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
10	<a href="#">Crl.Pet./959/2024</a>	AKKEL ALI @ RAJU AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
11	<a href="#">Crl.Pet./960/2024</a>	MD. AFAZ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN MR A H SARKAR	PP, ASSAM

12	<a href="#">Crl.Pet./961/2024</a>	PRATAP KUMAR GOGOI <b>Versus</b> ASSAM SUPPLY SYNDICATE AND ANR	MS. M BORAH MR. N K KALITA	
13	<a href="#">AB/2106/2024</a>	SMTI PAPORI CHOUDHURY BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
14	<a href="#">AB/2111/2024</a>	JAYANTA JYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH	PP, ASSAM
15	<a href="#">AB/2113/2024</a>	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
16	<a href="#">AB/2114/2024</a>	RIMPY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<b><u>ADMISSION</u></b>				
17	<a href="#">Crl.Rev.P./41/2024</a> WITH LCR 2 FILES, B/O	KAMAL DEY <b>Versus</b> MIRA DEY @ DAS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./1603/2024</a> FIXED	TOUSEEF ALI FAROOQUI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
19	<a href="#">Bail Appln./1937/2024</a> FIXED	AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	<a href="#">Bail Appln./2027/2024</a> FIXED	IJAJUR RAHMAN BARBHUIYA @ IZAZUR RAHMAN BARBHUIYA @ PATTU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
21	<a href="#">Bail Appln./2077/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DIPAK HATIBORUAH @ DIBRA ASOM <b>Versus</b> THE STATE OF ASSAM	MR G ALAM MR S R A NASER MR S AHMED MR S A MUSSABIR	PP, ASSAM
22	<a href="#">Bail Appln./2088/2024</a> FIXED	MASHUK AHMED BARBHUIYA <b>Versus</b> THE UNION OF INDIA	MRS. R RONGMEI MS. K L R YANTHAN MS. J GHOSH	SC, CUSTOMS
<b>WITH</b>				
23	<a href="#">Bail Appln./2257/2024</a>	MOHIT KUMAR SINGH <b>Versus</b> THE UNION OF INDIA	MR T KALITA J DASGUPTA A KALITA MISS C S MARAK MD IMRAN	SC, DRI
24	<a href="#">Bail Appln./2095/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJOY URANG <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
25	<a href="#">Bail Appln./2138/2024</a> FIXED	SMT. KAMALA RANI DHAKA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
26	<a href="#">Bail Appln./2300/2024</a> FIXED	MD. ASHADUL ISLAM AND ANR <b>Versus</b> STATE OF ASSAM	MS. G BORAH	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/3073/2023</a> WITH OFFICE NOTE, FIXED	NASIRUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
28	<a href="#">AB/1122/2024</a> AB 1090/2024(D/O), FIXED	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
29	<b>WITH</b> <a href="#">AB/1311/2024</a>	MONIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
30	<a href="#">AB/1668/2024</a> FIXED	DURLAV KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
31	<a href="#">AB/1919/2024</a> WITH OFFICE NOTE, FIXED	SHEIKH FARUQUE AL BASH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
32	<b>WITH</b> <a href="#">AB/1688/2024</a>	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
33	<a href="#">I.A.(CrI.)/482/2024</a> WITH LCR 5 FILES, B/O in CrI.A./144/2024 <b>WITH</b> <a href="#">CrI.A./144/2024</a>	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
34	<a href="#">I.A.(CrI.)/726/2024</a> in CrI.Rev.P./6821/2024 <b>WITH</b> <a href="#">CrI.Rev.P./6821/2024</a> (Filing Number)	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. DIRECTOR OF ENFORCEMENT <b>Versus</b> SMT. RUMA DAS  Directorate Of Enforcement <b>Versus</b> Ruma Das	MR. A T SARKAR MR S HUSSAIN  MRS. A GAYAN  ANURADHA GAYAN	PP, ASSAM
<b>HEARING</b>				
35	<a href="#">CrI.Rev.P./454/2009</a> WITH LCR 4 FILES, FIXED	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
36	<a href="#">CrI.Rev.P./27/2011</a> WITH LCR 3 FILES, FIXED	MOFAZZAL HOQUE and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
37	<a href="#">CrI.Rev.P./130/2011</a> WITH LCR	ABDUL KASHEM <b>Versus</b> THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
38	<b>WITH</b> <a href="#">CrI.Rev.P./59/2011</a>	RUPAM RAY @ RUPAN RAY and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
39	<a href="#">CrI.Pet./532/2013</a> WITH LCR 5 FILES	NARAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MR.R SARMA	MR.S N SARMA MR.A SARMA MR. D SARMA (r-2) MR. ABU JAHID (r-2) MR.S CHOUDHURY PP, ASSAM MR.A ZAHID

40	<a href="#">Crl.Pet./534/2013</a> WITH LCR 2 FILES	SUBHA KT. KOCH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
41	<a href="#">Crl.Pet./542/2013</a>	SMTI LUMLANG SHYLLA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.
42	<a href="#">Crl.Pet./580/2013</a> WITH LCR 1 FILE	ABDUL KHALEQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2383/2024</a>	MD. IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
2	<a href="#">Bail Appln./2386/2024</a> B/O	BINAY @ VINAY PRADHAN <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
3	<a href="#">Bail Appln./2387/2024</a>	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./2398/2024</a>	AZADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./290/2024</a> FIXED	MUKTAR ALI <b>Versus</b> ALINA AHMED	MR. S Ali MD S HUSSAIN	
6	<a href="#">Crl.Pet./962/2024</a>	PAPPU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S K SARKAR MS J BORUAH MS S BAYAN MS R KALITA	PP, ASSAM
7	<a href="#">Crl.Pet./963/2024</a>	BIJAY KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
8	<a href="#">AB/2056/2024</a> FIXED	HARUN RASID AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
9	<a href="#">AB/2062/2024</a> FIXED	PARAG JYOTI DAS <b>Versus</b> STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
10	<a href="#">AB/2063/2024</a> FIXED	RAJU CHETRY <b>Versus</b> STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
11	<a href="#">AB/2104/2024</a>	ADIL JAVED KHANIKAR @ ADIM JAMAT <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
12	<a href="#">AB/2105/2024</a>	RAHAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM

**ADMISSION**

13	<a href="#">Tr.P.(Cri.)/23/2024</a> FIXED	BINAY DEOGAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	MR A KAKOTI(R-2) MS S BORA(R-2) PP, ASSAM
14	<a href="#">Crl.Pet./188/2024</a> FIXED	NILAN SINGHA @ NILON SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./798/2024</a> FIXED	TRIPLE I ACHUMI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

**BAIL HEARING (BA)**

16	<a href="#">Bail Appln./1218/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI <b>Versus</b> THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
17	<a href="#">Bail Appln./1679/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
18	<a href="#">Bail Appln./1919/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
19	<a href="#">Bail Appln./1950/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
20	<a href="#">Bail Appln./2238/2024</a> WITH OFFICE NOTE, FIXED	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
21	<a href="#">Bail Appln./2253/2024</a> FIXED	HRIDAY JYOTI BORAH @ HRIDOYJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
22	<a href="#">Bail Appln./2287/2024</a> FIXED	JANAK BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
23	<a href="#">Bail Appln./2307/2024</a> FIXED	SUN KR DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
24	<a href="#">Bail Appln./2331/2024</a> FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

**BAIL HEARING**

25	<a href="#">AB/1365/2024</a> FIXED	JIBUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
26	<a href="#">AB/1496/2024</a> FIXED	SHARMISTHA DEB <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
27	<a href="#">AB/1701/2024</a> B/O	SMTI DULAN DEY @ ARPANA DEY <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
28	<a href="#">AB/1712/2024</a> FIXED	MAFIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
29	<a href="#">AB/1717/2024</a> FIXED	SMT. NIJUMONI BORA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM

30	<a href="#">AB/1736/2024</a>	SUBAR ALI <b>Versus</b> THE STATE OF ASSAM,	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
31	<a href="#">AB/1746/2024</a> FIXED	SAHIDUL ISLAM MIAH <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
32	<a href="#">AB/1769/2024</a> FIXED	FARAJUL HOQUE @ FARAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
33	<a href="#">AB/1852/2024</a> FIXED	MD. YASHIN ALI <b>Versus</b> STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
34	<a href="#">AB/1858/2024</a> FIXED	PRAGYA TIWARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
35	<a href="#">AB/1977/2024</a> FIXED	GULSON TANTI, <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
36	<a href="#">AB/2017/2024</a> FIXED	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">I.A.(CrI.)/663/2024</a> WITH LCR 3 FILES, FIXED in CrI.A./220/2023 <b>WITH</b> <a href="#">CrI.A./220/2023</a>	DILIP ROY, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
		DILIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
<b>HEARING</b>				
38	<a href="#">CrI.A./138/2010</a> WITH LCR 5 FILES, P.B.-1, FIXED	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
39	<a href="#">CrI.A./143/2011</a> WITH LCR 7 FILES, FIXED	MUKUL DAS AND ANR <b>Versus</b> STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
40	<b>WITH</b> <a href="#">CrI.A./131/2011</a>	SANJIB DAS <b>Versus</b> STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
41	<b>WITH</b> <a href="#">CrI.A./140/2011</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
42	<a href="#">CrI.Pet./511/2013</a> WITH LCR 2 FILES	SAKARJYOTI PATOR, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
43	<a href="#">CrI.Pet./513/2013</a> WITH LCR 2 FILES	M/S MOSSANG BEVERAGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K MISHRA MR.B PRASAD MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.S A AHMED	MS.S SEAL PP, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRP(IO)/73/2023</a> FIXED	MD. KARIM ALI <b>Versus</b> MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
2	<a href="#">CRP/69/2024</a> FIXED	UPEN BARMAN AND 3 ORS. <b>Versus</b> SONATAN BARMAN AND 2 ORS	MS. A HUSSAIN MR R ISLAM	MR P K DAS (R-1 to 3) MR. M BARUAH (R-1 to 3)
3	<a href="#">CRP(IO)/166/2024</a> FIXED	ANKUR KAKATI <b>Versus</b> BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	MS A HUSSAIN MR. M I HUDA S AHMED
<b>BAIL HEARING</b>				
4	<a href="#">AB/1898/2024</a> WITH OFFICE NOTE, FIXED	SADDAM ALI @ SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
<b>HEARING</b>				
5	<a href="#">LA.App./2/2019</a> PART-HEARD, WITH LCR, FIXED	SRI ALOK BAGARIA ANR ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
6	<b>WITH</b> <a href="#">LA.App./3/2019</a>	SRI ALOK BAGARIA AND ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
7	<a href="#">MACApp./271/2020</a> PART-HEARD, WITH LCR, FIXED	SAPNA PURI @ SAPNA DEVI AND 3 ORS. <b>Versus</b> MD. SAHADOT ALI AND ANR	MR. K K BHATTA MR. A LAL MS JONA TALUKDAR	MS R DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/2930/2022</a> in MACApp./271/2020	SAPNA PURI @ SAPNA DEVI AND 3 ORS. <b>Versus</b> MD. SAHADOT ALI AND ANR	MR. A LAL	MS R DEVI
8	<a href="#">Crl.A./424/2023</a> O Y 10 M 11 D :PART-HEARD, WITH LCR, FIXED	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM

9	<a href="#">RSA/130/2009</a> WITH LCR	MD. FAIZUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R- 1,2,3) MR.S BANERJEE
10	<a href="#">RSA/39/2010</a> WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, <b>Versus</b> BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY
11	<a href="#">RSA/170/2013</a> WITH LCR, B/O	ON THE DEATH OF RA M KUMAR ROYHIS LEGAL HEIR SRI PRITI ROY AND ORS <b>Versus</b> SAILEN ROY and 12 ORS.	MR.P ROY MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK	MR. S P CHOUDHURY (r-1 to 5,7) MR K BISWAKARMA (r-1 to 5,7) MS B DEVI (r-1 to 5,7)
12	<a href="#">RSA/283/2016</a> WITH LCR	SMTI SUDHA RANI BISWAS and 2 ORS <b>Versus</b> SHRI KALPA BISWAS @ HALDAR and 7 ORS	MR.N DHAR MR.T ISLAM MS.I KEITZAR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY
13	<a href="#">MACApp./374/2016</a> WITH LCR	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR.S CHAKRABORTY MR. P S BHATTACHARYYA MR.A C KALITA	MR. A S DHILLON
	<b>WITH</b>			
14	<a href="#">MACApp./375/2016</a>	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR. P S BHATTACHARYYA MR.S CHAKRABARTY MR.A C KALITA	
15	<a href="#">RFA/53/2018</a> FIXED	ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3399/2022</a> in RFA/53/2018	GUNADA BHUYAN AND ANR. <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
16	<a href="#">FAO/42/2019</a> CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> <a href="#">I.A.(Civil)/537/2020</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	<b>WITH</b> <a href="#">I.A.(Civil)/2848/2022</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
17	<a href="#">FAO/41/2019</a> CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

**WITH**  
[I.A.\(Civil\)/594/2020](#)  
in FAO/41/2019

ASSAM DRUG DEALER ASSOCIATION  
AND ANR

MR. K N CHOUDHURY  
MR S BHARALI  
MR. M DAS  
MR. N K NEOG

MR D BARUAH

**Versus**

ALL INDIA ORGANIZATION OF CHEMIST  
AND DRUGGISTS (AIOCD),

ON THE DEATH OF TAPAN DAS, HIS  
LEGAL HEIRS AND 3 ORS

MR. M DAS  
MR. B D DEKA  
N CHAUDHURY

MR N ALAM

**Versus**

SRI KAILASH BANIA AND 5 ORS

THE ORIENTAL INSURANCE CO. LTD.

MR. S K GOSWAMI  
MR. R SHARMA

MR. B J MUKHERJEE (R-1)  
MR. H BURAGOHAIN (R-1)  
MR. S S SARMA (R-1)

**Versus**

GOPAL CHANDRA DUTTA AND 2 ORS.

**WITH**  
[MACApp./51/2021](#)

GOPAL CH. DUTTA

MR H BURAGOHAIN  
MR S S SHARMA  
MR. B J MUKHERJEE

MR. S K GOSWAMI  
MR. D K KOTHARI (R-2)  
MR. B DEKA (R-2)  
MR. R SHARMA

**Versus**

THE ORIENTAL INSURANCE COMPANY  
LIMITED AND 2 ORS.

SANT LAL MINDA

MR. S P ROY  
JYOTISH DAS

MR Z MUKIT  
MR. A SATTAR  
S CHOUDHURY

**Versus**

SMTI. DAXA VYAS AND ANR

SATYA PRASAD BARUA

MR. S P ROY  
JYOTISH DAS

MR. R K BHUYAN (R-1,2,4)  
MR. M KASHYAP (R-1,2,4)

**Versus**

ON THE DEATH OF UBEDUR RAHMAN HIS  
LEGAL HEIRS REJAUR RAHMAN AND 3  
ORS.

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[MAC.APPEAL AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">MACApp./266/2021</a> PART HEARD, WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M TALUKDAR
2	<a href="#">MACApp./72/2014</a> WITH LCR, FIXED	GULZAR HUSSAIN <b>Versus</b> ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1
3	<a href="#">MACApp./157/2014</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
	<b>WITH</b> <a href="#">MC/1811/2014</a> in MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
4	<a href="#">MACApp./172/2014</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRD MONDAL
5	<a href="#">MACApp./251/2014</a> WITH LCR	SABINA YASMIN and 4 ORS. <b>Versus</b> MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
6	<a href="#">WP(C)/27/2015</a> FIXED	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
7	<a href="#">MACApp./180/2015</a> WITH LCR	MUSST. RABIA KHATUN and ANR <b>Versus</b> MD INTAJUL ALI and ANR	MR.M TALUKDAR MS.D KALITA	MS R D MAZUMDAR MR.N HOQUER-1
8	<a href="#">WP(C)/508/2018</a> FIXED	BIJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
9	<a href="#">WP(C)/1093/2018</a> B/O	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.



10	<a href="#">WP(C)/5193/2018</a> FIXED	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.
11	<a href="#">MACApp./157/2019</a> WITH LCR	DILOWARA BEGUM (WIFE) AND 5 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
12	<b>WITH</b> <a href="#">MACApp./323/2019</a>	KHADIIJA BEGUM AND 3 ORS. <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
13	<a href="#">WP(C)/3710/2019</a>	C. H. GOVINDA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
14	<b>WITH</b> <a href="#">WP(C)/3719/2019</a>	KAMALAKSHA DUTTA AND ANR. <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
15	<b>WITH</b> <a href="#">WP(C)/4349/2019</a>	KISHAN KR. CHHETRY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
16	<a href="#">MACApp./86/2021</a> WITH LCR, FIXED	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) <b>Versus</b> URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
17	<a href="#">MACApp./37/2022</a> WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR J DAS (AS LEGAL-AI- -COUNSEL FOR R-1) MR. B BARUAH (r-2) MR S HUSSAIN (r-2)
18	<a href="#">MACApp./298/2022</a> WITH LCR, FIXED	MD. ABDUL MOZID FARAJI and ANR <b>Versus</b> ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)
19	<b>WITH</b> <a href="#">MACApp./110/2017</a> WITH LCR	ANUWARA BEGUM <b>Versus</b> ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
20	<a href="#">MACApp./686/2022</a> WITH LCR	JOY PRAKASH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS. E	MR U K THAKURIA MR B K BARUAH MR. C K BARUAH	MS. R D MOZUMDAR MR. S DAS (r-2,3) MS. A BARMAN (r-2,3) MS B TALUKDAR (r-2,3) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
21	<a href="#">WP(C)/903/2023</a>	MOON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
22	<a href="#">WP(C)/4470/2023</a>	HARI MOHAN DHARIKAR <b>Versus</b> STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/6827/2023</a> B/O	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/3344/2023</a> FIXED in <a href="#">WP(C)/5043/2023</a>	THE BRANCH MANAGER <b>Versus</b> BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
	<b>WITH</b> <a href="#">WP(C)/5043/2023</a>	BOGIDHOLA TEA AND TRADING CO. (P) LTD., <b>Versus</b> THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
<b>ADMISSION</b>				
3	<a href="#">WP(C)/6609/2014</a> FIXED	UNION OF INDIA <b>Versus</b> BAKIJAI AND CERTIFICATE OFFICER and 5 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MR. A K PURKAYASTHA (R- 5, 5.1, 5.2, 5.3 & 5.4) MR. M K NATH (R-5, 5.1, 5.2, 5.3 & 5.4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4)
4	<a href="#">WP(C)/8172/2022</a> FIXED	UMASHANKAR SHARMA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
5	<a href="#">WP(C)/5290/2023</a> FIXED	RATUL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
6	<a href="#">WP(C)/5920/2023</a> FIXED	NACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)

7	<a href="#">WP(C)/1840/2024</a> FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
8	<b>WITH</b> <a href="#">WP(C)/2288/2024</a>	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
<b>ORDERS</b>				
9	<a href="#">WP(C)/2801/2020</a> FIXED	PRODIP CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. D K SARMAH MS. A TALUKDAR SC, JORHAT DEV. AUTHORITY
10	<a href="#">Cont.Cas(C)/541/2023</a> FIXED	SULEKA AHMED <b>Versus</b> AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
<b>HEARING</b>				
11	<a href="#">WP(C)/659/2015</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
12	<a href="#">WP(C)/828/2019</a> FIXED	M/S. GANAPATI ROLLER FLOUR MILLS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
13	<a href="#">WP(C)/723/2020</a> WITH LCR, FIXED	DHANI RAM CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
14	<a href="#">WP(C)/2964/2021</a>	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
15	<a href="#">WP(C)/3020/2021</a> CAVT. NO.03422/021, WITH LCR	SANIWARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR H R A CHOUDHURY (R-3) MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR) MR J ISLAM (R4) MR. H ALI (R-3) MR. R A CHOUDHURY (R-3)
16	<a href="#">WP(C)/6717/2021</a>	SHOWNA SWARGIARY AND 36 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,13th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/190/2024</a> FIXED	ANIL MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">Crl.Pet./1059/2023</a> PART-HEARD, BY SLIP	DIPSIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
3	<a href="#">WP(C)/1744/2018</a> WITH LCR - 3 (THREE) FILES, PART-HEARD, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. <b>Versus</b> THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR

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